

4

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/175/2016
NAME OF THE PETITIONER(S)	:	Mrs. S.M. Vijayalakshmi & 3 others
NAME OF THE RESPONDENT(S)	:	M/s Vijaydeepas Mills Private Limited & another
UNDER SECTION	:	397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Gowri V  
for RAMANI & SHANKAR

PETITIONER



2. B. RAVI RAJA

COUNSEL FOR RESPONDENT



ORDER

Ms V Gowri, counsel for petitioner present. Shri B Ravi Raja, counsel for respondents present. Both the counsels stated that steps are being taken to arrive at a settlement between the parties and prayed time for the same. At request time is granted. Put up on 01.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)  
Member (Judicial)

(K Anantha Padmanabha Swamy)  
Member (Judicial)